

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 91 of 2019

IN THE MATTER OF:

M. Chandra Sekhar Rao & Ors.

...Appellants

Versus

MPR Refractories Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Arpit Shukla, Mr. Asad Hussain, Advocates

**For Respondent: Mr. Anshuman Sharma, Mr. Satyam Shrivastava and B Balaji,
Advocates for R-1,2.**

O R D E R
(Virtual Mode)

08.04.2021 Ld. Counsel for the Respondent continued and concluded his argument.

Heard Ld. Counsel for the Appellant in Rejoinder.

Parties are directed to file the Written Submissions not more than three pages alongwith relevant citations positively up to 13th April, 2021.

Reserved for Judgment.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam.